

versions) under section 38 of the Central Excises and Salt Act, 1944:

(i) The Central Excise (Third Amendment) Rules, 1979, published in Notification No. G.S.R. 86(E) in Gazette of India dated the 1st March, 1979, together with an explanatory memorandum.

(ii) The Central Excise (Fourth Amendment) Rules, 1979, published in Notification No. G.S.R. 207(E) in Gazette of India dated the 3rd March, 1979, together with an explanatory memorandum.

[Placed in Library. See No. LT-4128/79.]

(2) A copy of Notification No. G.S.R. 85(E) (Hindi and English versions) published in Gazette of India dated the 1st March, 1979 containing amendment to Notification No. 197/62-Central Excises dated the 17th November, 1962 substituting the explanation regarding 'Package Tea', issued under the Central Excise Rules, 1944 together with an explanatory memorandum. [Placed in Library. See No. LT-4129/79.]

(3) A copy of Notification No. G.S.R. 219(E) (Hindi and English versions) published in Gazette of India dated the 12th March, 1979 making certain amendment to Notification No. G.S.R. 1(E) dated the 1st January, 1979 regarding revised rate of exchange for conversion of Japanese yen into Indian currency or vice-versa, under section 159 of the Customs Act, 1962 together, with an explanatory memorandum. [Placed in Library. See No. LT-4130/79.]

12.13 hrs.

PETITION RE GRIEVANCES AND
DEMANDS OF AGRICULTURAL
WORKERS

SHRI P. K. KODIYAN (Adoor): Sir, I beg to present a petition signed by Shri G. Yellamanda Reddy, President, Bharatiya Khet Mazdoor Union and others regarding grievances and demands of agricultural workers.

12.14 hrs.

STATEMENT RE. CONDITION OF
SHRI JAYAPRAKASH NARAYAN
AND THE MEDICAL TREATMENT
BEING GIVEN TO HIM.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABIRAY): Sir, the Hon'ble members of this House along with public in general have been concerned about the sudden illness of Lok Nayak Shri Jayaprakash Narayan in the recent days and are naturally anxious to know the facts of the situation. As we are all aware, the Government have been deeply concerned about the state of health of Shri Narayan and have taken all steps to ensure that he received the best of medical attention at all times.

The generally weak state of health of Shri Narayan during the past couple of years is known to the nation. Considering his weak condition, the Bihar Government had taken steps to keep a close watch on the health of the leader. Doctors had been posted round the clock in his residence in Patna along with the positioning of essential equipment and medicines as required. A panel of experts in Patna has also been regularly and periodically examining Shri Narayan to maintain a vigil on his health.

On Thursday last it was found that Shri Narayan was having slight loose motions accompanied by rectal bleeding. The situation was kept under watch and treatment was administered throughout. A local team of

doctors including experts consisting of Prof. R. V. P. Sinha, Retired Professor of Surgery, Patna Medical College, Dr. C. B. Thakur, Assistant Professor of Medicine and Convener of the local panel of experts, Dr. Nazir Ahmed and other experts examined and attended on Shri Narayan. As the situation deteriorated somewhat on Saturday, Dr. M. K. Mani, Chief Nephrologist, Jaslok Hospital was also telephoned and requested to come to Patna immediately. He arrived on Sunday morning and an emergency dialysis was started. The situation which was causing anxiety on the morning of Sunday was stabilised by that evening. A decision was also taken to fly Shri Narayan to Bombay and arrangements for this purpose were made by Bihar Government through the Defence Ministry. On Monday morning at 9.15 a.m. Shri Narayan took off from Patna in an I.A.F. plane accompanied, among others, by Shri Zakir Hussain, Bihar Health Minister, Dr. M. K. Mani and Dr. C. B. Thakur.

On arrival in Bombay, Shri Narayan was rushed to Jaslok Hospital where he is now receiving the best treatment possible. On admission in the Jaslok Hospital he was put on dialysis and his condition improved yesterday the 20th. His blood clotting time and bleeding time was within normal limits, Haemoglobin was 4 gms. He was given 4 units of blood. The bleeding became less. Sigmoidoscopy and barium X-ray were carried out. Part of his large intestine has undergone damage due to blockage of blood vessels supplying this area. Blockage was due to the disease of blood vessels in that area. Transfusion and supporting measures were being given. Biochemistry was consistent with diagnosis of chronic renal failure with dialysis. His B.P. was normal and pulse was slow i.e., 60 beats p.m. due to sinus bradycardia.

About 9.00 p.m. last night he was shifted to Intensive Care Unit because of cardiac arrest. He was revived

through cardiac massage and other resuscitative measures. At about 5.30 a.m. today after crisis he was slightly better. During night there was rise of temperature to 103°F. His heart showed irregularity twice i.e. at 1.30 a.m. and 3.15 a.m. but there was immediate response to treatment. It has been ascertained from Jaslok Hospital at 10.30 a.m. today that the condition of Shri Narayan is better. He was conscious. There was some rise in his blood pressure which was being controlled. The congestion in his lungs is now much less. He had no rectal bleeding. However, he was complaining of some pain in his abdomen. He is still being kept in Intensive Cardiac Care Unit for a close watch.

I have personally visited Bombay on Monday to see Shri Narayan. The House can rest assured that the best possible medical attention, already being given now, will be continued. I join the Hon'ble Members of the House and the people of this nation in praying for the quick recovery of Shri Narayan and for his long life.

SHRI MANI RAM BAGRI
(Mathura): rose

MR. SPEAKER: There cannot be any debate on this matter; rules do not provide.

PROF. SAMAR GUHA (Contai):
It is not a debate; you should be responsive to the sentiments of this House. This is not an ordinary issue. The Prime Minister is here; he should express the feelings of the House for quick recovery of Shri Jaya Prakash Narayan.

MR. SPEAKER: The hon. Minister has already said that he joins the hon. Members of the House in praying for the quick recovery of Shri Narayan. So, he is conveying the good wishes of the House.